

ITEM NO.52

COURT NO.17

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Criminal) No(s). 156/2023

PRATEEK MISHRA

Petitioner(s)

VERSUS

STATE OF KARNATAKA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.48875/2023-STAY APPLICATION and IA
No.48876/2023-EXEMPTION FROM FILING O.T.)

WITH

T.P.(Cr1.) No. 178/2023 (XVI-A)

(FOR ADMISSION and IA No.54150/2023-STAY APPLICATION)

Date : 28-04-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Bhuvan Mishra, Adv.
Mr. Yash Maheshwari, Adv.
Mr. Krishna Kanhaiya Kumar, Adv.
Mr. Nandlal Kumar Mishra, Adv.
Ms. Yashoda Katiyar, Adv.
Mr. Arjun Raghuvanshi, Adv.
Mr. Kaushal Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue fresh notice to the respondent (Swati Tripathi)
in both the matters. Notice shall be sent to the Court of
the 2nd Second Additional Chief Judicial Magistrate,
Bengaluru Rural District, Bengaluru for effecting service.

The concerned Court shall file report regarding
service to the respondent before the returnable date.

List on 27.07.2023.

(INDU MARWAH)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)

